

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. M.P. No. 543 of 2020

1. Jaibun @ Jaibun Nisha @ Jaigun Nisha
2. Taufique Ummar @ Toufique Umar @ Taufique Umar
3. Abdul Halim Ansari
4. Shamsul Haque Rabbani @ Md. Shamsul Haque @ Rabban Mian
5. Md. Kayamuddin @ Md. Kyamuddin
6. Shamfuddin Ansari @ Md. Sharfuddin
@ Md. Sarfuddin **Petitioner(s)**
Versus
State of Jharkhand..... **Opp. Party(s)**

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Coram: The Hon'ble Mr. Justice Ananda Sen
Through:-Video Conferencing

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For the petitioner : Md. Razaullah Ansari, Advocate.
For the State : Mrs. Lily Sahay, A.P.P.
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4/07.07.2020 Md. Razaullah Ansari, learned counsel appearing for the petitioners seeks permission to withdraw this criminal miscellaneous petition.

Prayer is allowed.

Let this criminal miscellaneous petition be dismissed as withdrawn.

(Ananda Sen, J)